O.A. No.1066/04

## 22.08.2012 Hon'ble Mr. D. C. Lakha, Member (A)

Even on the revised call none appears for the applicant. It seems that the applicant has lost interest in prosecuting the matter. Hence, the case is dismissed in default and for non prosecution.

Sri K.P. Singh, learned counsel for the respondents is present.

/SV/